

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 21th day of September, 2021

Civil Misc. Contempt Petition No.330/00070/2021
in
Original Application No. 330/00025/2020

Hon'ble Mr. Tarun Shridhar, Member (Administrative)
Hon'ble Ms. Pratima K Gupta, Member (Judicial)

Dharmpal, aged about 28 years, S/o Late Sri Shiv Pal R/o Village- Parari, Post – Devapur, Pargana _ Rampur, District - Pratapgarh.

. . .Petitioner

By Advocate : Shri Sunil
Shri A.K. Sharma

V E R S U S

Sri Pushpendra Kumar, Garrison Engineer, Military Engineer Service (M.E.S.), Cantt, Kanpur.

. . .Respondent

O R D E R

By Hon'ble Mr. Tarun Shridhar, Member (Administrative) :

This contempt petition has been filed for non compliance of the order of this Tribunal dated 17.02.2021 passed in OA No.25/2020. Vide aforesaid order a direction was given to the respondents to decide the fresh representation of the applicant within a period of four months from the date of receipt of the representation. The applicant was also allowed two weeks time to submit his fresh representation.

2. Learned counsel for the petitioner submits that in compliance of the order of this Tribunal he had submitted his representation on 24.02.2021. However, the respondents have not decided his representation so far. The documents on record show that the representation of the applicant is already under consideration and the respondents have sought some essential documents from the applicant who is said to have submitted them in the month of June.

Since the representation of the applicant is already being processed and considered by the respondents, we feel that this contempt petition is premature.

3. Accordingly, the contempt petitioner is disposed of with the expectation that the respondents shall comply with the order passed by this Tribunal on 17.02.2021 in OA No.25/2020 in its letter and spirit.

(Pratima K Gupta)
Member(Judicial)

(Tarun Shridhar)
Member(Administrative)

RKM/